

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1396 of 2019

IN THE MATTER OF:

K. Surekha

....Appellant

Vs.

Sarvottam Ispat Ltd.

....Respondents

Present:

For Appellant: Mr. Darpan Wadhwa, Mr. Sourabh Gupta, Mr. Puneet Yadav, Mr. Abhay Raj Verma and Mr. Tarun Arora, Advocates

For Respondents: Mr. Karan Gandhi and Ms. Sudiksha Saini, Advocates.

ORDER

09.01.2020: Mr. Karan Gandhi, Learned Counsel undertakes to file Vakalatnama before the Office of the Registry and also prays time for filing the Counter Affidavit. Time is granted for filing the Vakalatnama and for filing the Reply Affidavit on **05th February, 2020.**

The copy of the Reply may be furnished to the Learned Counsel for the Appellant three days well in advance before the next hearing date.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md